

the field of export, grading has established foreign markets, helped to create new markets and also helped the country to earn more foreign exchange.

Out of about 2,000 important wholesale markets in the country, 730 Markets have already been brought under Regulation during the Second Five Year Plan. All the remaining markets are expected to be regulated by the end of the Third Five Year Plan. Regulation of Markets have introduced rationalisation of market charges, correct weighments, immediate payments and settlements of disputes over quality.

तीसरी श्रेणी के सोने के डिब्बों का डिजायन तैयार करना

१९८५. श्री प० ल० बाबूराज : क्या रेलवे मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली-अहमदाबाद मेल में लगे तीसरी श्रेणी के सोने के डिब्बों में बैठ नहीं जा सकता;

(ख) क्या यह भी सच है कि कोई इस डिब्बे में बिस्तर लेकर प्रवेश नहीं कर सकता और अन्दर दम घुटने लगता है; और

(ग) क्या ऐसे डिब्बों में लगे सोने के तीन तर्तों में से बीच का तर्ता हटाने की कोई योजना है ?

रेलवे मंत्रालय में उन मंत्री (श्री शहनवाब खान) : (क) जी नहीं। दिन में शयन-यान की केवल निचली शायिका बैठने के लिए बनायी गयी है। बीच की शायिका दिन में मोड़कर बन्द रखी जाती है।

(ख) और (ग). जी नहीं।

Types of Defects of Handicapped People

1986. Shrimati Savitri Nigam: Will the Minister of Health be pleased to state the steps Government are taking for the early detection of the various types of handicapped people with a view to prevention and early cure?

The Minister of Health (Dr. Sushila Nayar): The Committee on Rehabilitation Centres at its meeting held on 21-8-1961 decided to carry out a survey by circulating a questionnaire to hospitals employing Occupational Therapists or having established departments, to ascertain the types of courses handled and the nature of services provided. The survey would include physiotherapy, Occupational Therapy, Vocational training, Social Services and Prosthetic Services available to the disabled at various places. Such a survey when completed would give information regarding the various types of handicapped people. The Committee also decided to establish Rehabilitation Centres attached to Medical Colleges with a view to provide comprehensive services to the major categories of physically handicapped persons commencing from medical rehabilitation and ending with remunerative employment. The views of the Principals/Deans of all the Medical Colleges and A.M.Os of the State were also ascertained in the matter and they have agreed that Rehabilitation Centres might be developed as adjuncts to Medical Colleges. How to implement the above proposal is under consideration of the Committee.

Running of Special Trains between Madras and Mangalore

1987. Shri Koya: Will the Minister of Railways be pleased to state whether Government will consider the possibility of running a few holiday specials between Madras and Mangalore during Ramzan, Onam, Bakrid and Christmas festivals?

The Deputy Minister in the Ministry of Railways (Shri Shahnawab Khan): Consistent with the availability of coaches, locomotives, line capacity room on existing trains, and the need for clearing goods traffic Railways generally endeavour to make satisfactory arrangements by augmenting existing trains and or running special trains as far as feasible and as the traffic offering may warrant.

However, it may be mentioned that in the past no holiday specials were run between Madras and Mangalore during any one of the festivals, in question as the traffic offering did not justify their running. During Onam and Christmas festivals, the loads of existing trains were augmented to the maximum capacity, as and when required and feasible.

बेतूल (मध्य प्रदेश) में चीनी का कारखाना

१९८८. श्री चांडक : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस ओर आकर्षित हुआ है कि मध्य प्रदेश राज्य के पिछड़े हुए बेतूल जिले में गन्ना बहुतायत से पैदा होता है और वहाँ के गरीब लोगों की माली हालत सुधारने के लिये वहाँ चीनी का कारखाना स्थापित करने की नितांत आवश्यकता है;

(ख) क्या मध्य प्रदेश सरकार ने वह चीनी का कारखाना खोलने की सिफारिश की है; और

(ग) केन्द्रीय सरकार ने उस प्रदेश के लोगों को बरसों से चली आ रही मांग पर क्या कार्यवाही की है ?

खाद्य मंत्रालय में उप मंत्री (श्री अ० म० बोस) : (क) से (ग). मध्य प्रदेश के उद्योग निदेशक ने फरवरी १९६० में बेतूलजिले में सहकारी चीनी कारखाना स्थापित करने हेतु लाइसेंस के लिए आवेदन दिया था और अप्रैल, १९६१ में उस आवेदन पत्र को वापिस ल लिया था ।

Medical Colleges in Andhra Pradesh

1989. Shri E. Madhusudan Rao: Will the Minister of Health be pleased to state:

(a) the recurring and non-recurring grants given to the different Medical Colleges in Andhra Pradesh during 1961-62; and

(b) the grants that will be given to these colleges during 1962-63?

The Minister of Health (Dr. Sushila Nayar) (a) According to the existing procedure for the release of Central assistance to the States in respect of various Centrally aided/sponsored Health Schemes, allotment of funds is not made Scheme-wise but the amount is sanctioned only at the end of each financial year for broad groups or categories of Schemes. Three-fourths of the total Central assistance allocated for a financial year is, however, released in lump sum ways and means advances to the State Governments in nine equal instalments during the course of the year. A lump sum grant of Rs. 53.14 lakhs in respect of Centrally aided schemes including the schemes falling under 'Medical Education', was sanctioned to the Government of Andhra Pradesh during 1961-62. During the same period an ad hoc grant of Rs. 5,00,000 each was also sanctioned to the (i) Medical College, Warangal, and (ii) Sri Rangaraya Medical College, Kakinada, which are private institutions.

(b) The question of payment of grants to the State Government for schemes included in the State Plan during 1962-63 will be considered towards the close of the current financial year on receipt of the figures of expenditure from the State.

National Health Scheme

1990. Shri E. Madhusudan Rao: Will the Minister of Health be pleased to state:

(a) whether Government are considering to have a National Health Scheme to provide the general public facilities on the lines of C.H.S. Scheme;

(b) if so, the details thereof; and

(c) if the reply to part (a) above be in the negative, the reasons therefor?

The Minister of Health (Dr. Sushila Nayar): (a) While the objective of